

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-119/2001/3551/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Sharmila Bhuyan,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the *2<sup>nd</sup> May* ~~April~~, 2023.

Sub: **Commuted leave.**

Ref:- Your letter No. DJL/3450/2023 Date 24.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for 12 days from 15.05.2023 to 26.05.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 13.05.2023 till the morning of 29.05.2023** (prefixing 13.05.2023 & 14.05.2023, suffixing 27.05.2023 & 28.05.2023), has been granted, subject to submission of your Leave Admissibility Report from the office Accountant General (A&E), Guwahati, Assam. Further, you have been allowed to hand over charge to the Addl. Sessions Judge cum Special Judge, POCSO, Lakhimpur, North Lakhimpur and in her absence to the next senior most Judicial officer at the station in the evening of 12.05.2023, before proceeding on leave.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-119/2001/3552-3553/A. dated** , *02-05-2023*

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*